

56

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 185/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Reliance Infratel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(56)	MR. SHAHEZAD KAZI MR. TANMAY SINGH 1/b SFR ASSOCIATES for Standard Chartered Bank in M.A. No. 250/2017		
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*[Signature]*  
13/9/17

Rajesh Shah  
Ahmed Chunnawala

Adv

*[Signature]*  
Ahmed

ORDER

CSA 185/2017 with CSP 387/230-232/NCLT/MB/MAH/2017  
CSP 485/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

SD/-

V. NALLASENAPATHY  
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 388/(MAH)/2017

CORAM:

Present:

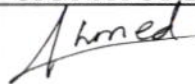
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SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
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S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Churawala		

ORDER

CSA 185/2017 with CSP 387/230-232/NCLT/MB/MAH/2017  
CSP 485/230-232/NCLT/MB/MAH/2017

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Member (Technical)

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Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 387/(MAH)/2017

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Tower Com Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Rajesh Shah	Adv	Ahmed
	Ahmed Chumawala		

ORDER

CSA 185/2017 with CSP 387/230-232/NCLT/MB/MAH/2017  
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